

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BIG FLICKS PRIVATE LIMITED
OPERATING IN THE FILM PRODUCTION, FILM MANUFACTURING, AND
CINEMA INFRASTRUCTURE INDUSTRY AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Big Flicks Private Limited CIN: U92120MH2007PTC168172 PAN: AADCB0671Q
2.	Address of the registered office	Regd. Office: 502, Plot No. 91/94 Prabhat Colony, Santacruz (East), Mumbai City, Mumbai, Maharashtra, India, 400055
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	As per the audited financial statements for FY 2024-25, the Corporate Debtor does not own any fixed assets.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations amounted to Rs. 21,301 as per the audited financial statements for the financial year 2024-25.
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.bigflicks@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.bigflicks@npvinsolvency.in
10.	Last date for receipt of expression of interest	09-08-2026
11.	Date of issue of provisional list of prospective resolution applicants	11-08-2026
12.	Last date for submission of objections to provisional list	16-08-2026

13.	Date of issue of final list of prospective resolution applicants	18-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-08-2026
15.	Last date for submission of resolution plans	19-09-2026
16.	Process email id to submit Expression of Interest	cirp.bigflicks@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME.	As per the Record Available Corporate Debtor does not have MSME Registration



IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its Director - **Mr. Ritesh Prakash Adatiya**

Resolution Professional

Big Flicks Private Limited (In CIRP)

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Validity of AFA: December 31, 2026

Email for Correspondence - cirp.bigflicks@npvinsolvency.in

Date: July 25, 2026

Place: Mumbai

